

PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA

SUB: JUDICIAL ACADEMY - TRAINING PROGRAMME - Conducting of Webinar to all the Judicial officers working in the State of Telangana on **12.06.2021(Saturday)** from **11:00 a.m to 01:00 p.m** on the topic of "**Judicial Culture-in-Aid of Rule of Law**" through Virtual mode organizing by the Karnataka Judicial Academy - Nomination of the Officers - Request of the Director, Telangana State Judicial Academy, Secunderabad to nominate all the Judicial officers working in the State of Telangana - **ORDERS - ISSUED.**

REF: 1. Letter ROC No.621/2021/TSJA-Sec'bad, dated 07.06.2021 from the Director, Telangana State Judicial Academy, Secunderabad.
2. Mail received from the Director, Karnataka Judicial Academy.

ORDER ROC No.1795/2021-B.SPL., DATED: 08.06.2021.

The High Court is pleased to pass the following Orders:

All the Judicial Officers (**excluding the Officers working on deputation**) working in the State of Telangana are hereby nominated to participate in the webinar on **12.06.2021 (Saturday)** on the topic of "**Judicial Culture-in-Aid of Rule of Law**" by Sri Balram K.Gupta, Senior Advocate (Academies), Chandigarh Judicial Academy, through **Virtual mode from 11.00 a.m. to 01.00 p.m. organizing by the Karnakata Judicial Academy and the meeting link will be circulated to all the Judicial Officers through GIMS App by the Director, Telangana State Judicial Academy, Secunderabad.**

NOTE: The proceeding is placed in the High Court's Web Site <http://tshc.gov.in>. The downloaded copy from the web site is valid for reporting for the above said Online Training Session.


**REGISTRAR GENERAL
FAC REGISTRAR (VIGILANCE)**

To:

1. All the Judicial officers In the State of Telangana.
 2. The Registrar General and all other Registrar's, High Court for the State of Telangana, Hyderabad.
 3. The Director, Telangana State Judicial Academy, Secunderabad.
 4. The Chief Judge, City Civil Court, Hyderabad.
 5. The Metropolitan Sessions Judge, Hyderabad.
 6. The Chief Judge, City Small Caused Court, Hyderabad.
 7. The Prl. Special Judge for C.B.I. Cases, Hyderabad.
 8. **THE PRL. DISTRICT AND SESSIONS JUDGES :**
 - a) Adilabad
 - b) Karimnagar
 - c) Khammam
 - d) Mahabubnagar
 - e) Medak
 - f) Nalgonda
 - g) Nizamabad
 - h) Ranga Reddy
 - i) Warangal
 9. **THE SECTION OFFICERS :**
 - a) Special Officer Section
 - b) Vigilance Cell
 - c) E-Section
 - d) Work Review Cell
 - e) O.P.Cell
 - f) B-Section
 - g) Accounts Section
 - h) Computer Section
 - i) D-Budget Section
 - j) Enquiry Cell, High Court for the State of Telangana at Hyderabad.
- + Spare...